NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 108(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 8.09.2016

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013. DESIGNATION REPRESENTATION

SIGNATURE

1. M. Virender Ganda, Sr. Adv.

2. Mr. Sudipto Saskar, Sr. Adv. G 3. Mr. Vipul Grander, Adv. 4. Mr. Tassum Mehta, Adv.

S. Ms Shelly Khaung Adv.

MR. PV KAPUR SR. ADV 1.

MR. SIDDHARTH AGGARWAL, ADV 2.

Ms. DIVYA BHALLA, ADV 30

H. MR. ANUT SHAH, ADV

Order

On account of hearing in progress in another part heard matter, list on 22.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

8.9.2016 (P.K. Sud)